

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 07.01.2021**

**NOTICE**

Take notice that the following matter adjourned on 01.12.2020 will be listed as indicated below: -

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018  <b>Part Heard</b>	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	<b>01.12.2020</b>	<b>08.01.2021</b>

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar